

Ref:IRDA/HLT/GDL/CIR/257/12/2016

Date: 29.12.2016

All Insurance Companies and TPAs

Re: Clarification to Guidelines on Standardization in Health Insurance

Reference is invited to Clause (a) of Chapter IV ("Standards and benchmarks for hospitals in the provider network") of circular no. IRDA/HLT/REG/CIR/146/07/2016 dated 29.07.2016 specifying norms for registration of Network Providers in the Hospital Registry, ROHINI, maintained by Insurance Information Bureau (IIB) within 90 days from the date of notification of the said Guidelines. Reference is also invited to Circular Ref. No. IRDAI/HLT/REG/CIR/212/10/2016 dated 27th October, 2016 extending the time limit till 31st December, 2016.

On examining the matter, the time limit for compliance is now further extended up to 31st March, 2017.

This is issued in terms of Regulation (31) (e) read with Regulation (39) of IRDAI (Health Insurance) Regulations 2016.

Deputy General Manager (Health)